## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/103/(IB)/2017

NAME OF THE PETITIONER(S)

: RANGWALA ENTERPRISES

NAME OF THE RESPONDENT(S)

: KIRAN OVERSEAS EXPORTS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

M. d. Mudlinannon Counsel for the Respondence

2. Tim-HARIHARAN. Course de Restrond

ORDER

The Counsel for both the parties present and prays for time for submitting final arguments. Put up on 29.08.2017 at 10.30

A.M.

( - Unit and selecan -

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)